

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:3533
ANSWERED ON:20.08.2004
TRANSPORTATION OF COAL BY CIL
Sai Shri Vishnu Dev

Will the Minister of COAL AND MINES be pleased to state:

- (a) Whether the Coal India Limited has framed rules to allow transportation of coal only after it is weighed ;
- (b) If so, the quantum of coal allowed to be transported without weighting by road and rail routes during the last three years ;
- (c) The reasons therefor and the officer responsible for it :
- (d) The number of cases where coal was transported beyond the prescribed quantity,company-wise; and
- (e) The details of action taken against the officers held responsible for the same?

Answer

THE MINISTER OF STATE COAL AND MINES (Dr. DASARI NARAYAN RAO)

a) No. Sir. As reported by Coal India Limited (CIL), though there is no rule stating that transportation of coal will be allowed after weighing, an effort is made to ensure that no quantity of coal is dispatched without weighing. No consignments are allowed without weighing in case of transportation of coal by road.

b) The total quantum of coal dispatched without weighing from all coal companies in last three years are given below`

(Figures in Million tonnes)

2001-02	2002-03	2003-04
Rail Road	Rail Road	Rail Road

8.61 Nil	7.878 Nil	7.606 Nil
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c) The main reasons for dispatch of coal by rail without weighing are given below:

i) Operational breakdown/ maintenance of Weigh Bridges.

ii) Inability of Weigh Bridges to record correct weight due to over speed of drawing rakes while passing through in-motion Weigh Bridges,

iii) Non-operation of railway tracks due to problems in track line over which Weigh Bridges are located.

iv) Thunder/ Lightening and occasional failure of load cell of electronic Weigh Bridges. Most of the rail Weigh Bridges are now `in motion` Weigh Bridges where loading is not done on the weighing platform. Hence, considering the scale of operations loading exact quantities of coal wagon-wise at times is not possible. However, rake-wise dispatches are duly recorded. In view of this position, no action has been taken by Coal India Limited against officers for deviation in loading wagon-wise.